

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: OM.No: PDD-Legal/38/2021-05-PDD dated: 11-08-2020
PDD-Legal/49/2021-05-PDD dated: 11-08-2021
PDD-Legal/51/2021-05-PDD dated: 11-08-2021
PDD-Legal/81/2021-01-PDD dated: 11-08-2021

GOVERNMENT ORDER NO:- 4340 –JK (LD) of 2021
DATED:- 13 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending before Hon`ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 13- 08 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon`ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K). Ministry of Home Affairs. Government of India.
4. Principal Secretary to Government Power Development Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon`ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khurshheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 4340-JK(LD) of 2021 dated 13.08.2021

S.No	Number of the case		Title of the case	Name of proposed officer In-Charge (OIC)
1	O.A 61/933/2021	No.	Surinder Thappa V/s U.T of J&K and Ors	Dr. Des Raj Bhagat, Additional Secretary to Governmt Power Development Department.
2	O.A 62/849/2021	No.	Bashir Ahmad Shah V/s U.T of J&K and Ors	Mr. Malik Waseem Ahmed (KAS), Deputy Secretary to th Government, Power Development Department
3	O.A 62/1007/2021	No.	Mushtaq Ahmad Dar V/s U.T of J&K and Ors	Sh. Malik Waseem Ahmed, Deputy Secretary to Government, Power Development Department
4	OWP 1665/2018	No.	Mohd. Fareed Khan and Others V/s State of J&K	Mr. S.K Anand, Executive Engineer, TLMD-III, Udhampur


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